

LEGISLATIVE ASSEMBLY DEBATES

THURSDAY, 22nd JANUARY, 1931

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OFFICIAL REPORT



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LEGISLATIVE ASSEMBLY.

Thursday, 22nd January, 1931.

The Assembly met in the Assembly Chamber of the Council House at Eleven of the Clock, Mr. President in the Chair.

MEMBER SWORN:

Mr. James Glasgow Acheson, C.I.E., M.L.A. (Foreign Secretary).

ELECTION OF THE DEPUTY PRESIDENT.

Mr. President: I have to inform Honourable Members that I have received two nominations for the Deputy President, on behalf of Mr. Amar Nath Dutt and Mr. R. K. Shanmukham Chetty. As Mr. Amar Nath Dutt has intimated to me that he has withdrawn his candidature, there remains only Mr. R. K. Shanmukham Chetty whom, under the provisions of Standing Order 5 (3), I declare to be duly elected as Deputy President. (Applause.) By statute, this election requires His Excellency the Governor General's approval, which will be sought and announced to the House in due course.

STATEMENT OF BUSINESS.

The Honourable Sir George Rainy (Leader of the House): With your permission, Sir, I desire to make a statement of the probable course of business in the week beginning Monday, the 26th instant. On Monday, motions will be made for leave to introduce the following Bills:

- A Bill further to amend the Cantonments Act, 1924;
- A Bill further to amend the Indian Territorial Force Act, 1920,
- A Bill further to amend the Auxiliary Force Act, 1920;
- A Bill to make special provision for the administration of the port of Vizagapatam;
- A Bill to amend the Indian Naval Armaments Act, 1923;
- A Bill to provide for the fostering and development of the gold thread industry in British India; and
- A Bill to provide for the modification of certain import duties relating to the fostering and development of the steel industry in British India.

[Sir George Rainy.]

With your permission, Sir, the following motions will be made:

- (1) for the election of Members to sit on the Standing Committee on the Pilgrimage to the Hedjaz;
- (2) for the appointment of a Committee of this House to examine the Report of the Tariff Board on the salt industry in India and make recommendations; and
- (3) for the election of Members to the Standing Committee on Roads.

On Wednesday I shall submit to the House the Resolution, of which I have given notice, recommending the continuation up to the 31st March, 1934, of the increased import duties recently imposed on galvanised iron and steel sheets.

THE SUPPRESSION OF COUNTERFEITING CURRENCY (INTERNATIONAL CONVENTION) BILL.

APPOINTMENT OF SELECT COMMITTEE.

Dr. Ziauddin Ahmad (United Provinces Southern Divisions: Muhammadan Rural): Sir, I beg to move that the Select Committee to which the Bill to give effect to the International Convention for the suppression of counterfeiting currency was referred, do consist of the following persons, namely: The Honourable Sir George Schuster, Sir Lancelot Graham, Sir Hari Singh Gour, Mr. Muhammad Azhar Ali, Mr. B. R. Puri, Sardar Sant Singh, Mian Muhammad Shah Nawaz, Mr. B. N. Misra, Mr. G. Morgan, the Deputy President and the Member, with instructions to report by the 4th February, 1931, and that the number of Members whose presence shall be necessary to constitute a meeting of the Committee shall be five.

The motion was adopted.

The Assembly then adjourned till Eleven of the Clock on Monday, the 26th January, 1931.